

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 36  
Appeal No. 40/252/(ND)/2020**

**Under Section: 252**

**In the matter of:**

Kalra Infradevelopers Pvt. Ltd.

**....Appellant**

Vs.

ROC NCT of Delhi and Haryana And Anr.

**....Respondent**

**Order delivered on 03.01.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Appellant :  
For the ROC :  
For the IT :

**ORDER**

None for the appellant. In the interest of justice, matter is adjourned to 20.02.2020.

**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Vaishali